

ITEM NO.1712

COURT NO.14

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1730/2018

MATHALA CHANDRAPATI RAO

Appellant(s)

VERSUS

MEMBER SECRETARY, ODISHA STATE POLLUTION
CONTROL BOARD & ORS.

Respondent(s)

IA No. 26121/2024 - ADDITION / DELETION / MODIFICATION PARTIES

WITH

C.A. No. 1729/2018 (XVII)

(FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 26118/2024
IA No. 26118/2024 - ADDITION / DELETION / MODIFICATION PARTIES)

Date : 15-03-2024 The matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S.V.N. BHATTI
[IN CHAMBER]

For Appellant(s) Mr. Ashutosh Dubey, AOR
Mr. Abhishek Chauhan, Adv.
Ms. Rajshri Dubey, Adv.
Mr. Amit P Shahi, Adv.
Mr. H.B. Dubey, Adv.
Mr. Amit Kumar, Adv.
Mr. Gaurav Yadav, Adv.

For Respondent(s) Mr. Tejaswi Kumar Pradhan, AOR
Mr. Manoranjan Paikaray, Adv.
Mr. Shashwat Panda, Adv.
Mr. Ritwik Kumar, Adv.
Mr. Aniket Gupta, Adv.

Mr. Aldanish Rein, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA Nos. 26121/2024 and 26118/2024 are allowed.

Respondent no.6 is deleted from the array of parties at the
risk and request of the appellants.

Cause Title be amended accordingly.

(JATINDER KAUR)
P.S. to REGISTRAR

(POOJA SHARMA)
COURT MASTER (NSH)